

THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/26/2021/Rect/4

Dated Shillong, the 1st February, 2023

NOTICE

REFERENCE: **Advertisement No.HCM.II/109/2020-Rect/61
dated 8th April, 2021 (for the post of Stenographer
Grade – II)**

This is for information of all concerned that the Speed Test for recruitment to the post of Stenographer Grade – II is scheduled to be held on 18th February, 2023 (Saturday) at 10:30 A.M. in the High Court Premises. Call letters to the eligible applicants have been dispatched by Speed Post.

However, a general copy of call letter is displayed with this notice. If for any reason, any eligible candidate (in the list already uploaded) does not receive the call letter by post, he/she may take a print out of the call letter, fill up the particulars and paste a passport size photograph and bring the same for permission to appear in the test on the scheduled date and time as per Roll number.

By Order,


REGISTRAR GENERAL

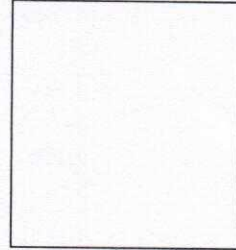
**THE HIGH COURT OF MEGHALAYA
SHILLONG**

No.HCM.II/26/2021/Rect/5

Dated Shillong, the 1st February, 2023

To,

Roll No: _____



Subject: Call letter.

On the basis of the written test held on 17.12.2022 for the post of Stenographer Grade – II in the High Court of Meghalaya, you have been found eligible for appearance in the Speed Test. You shall report for Speed Test on 18th February, 2023 (Saturday) at 10:30 A.M. in the High Court Premises.

You are also requested to paste a passport size photo on this call letter and bring it with you for appearance in the test. One extra passport size photo is also required to paste in the Attendance Register.

No candidate will be allowed to appear in the Speed Test without the call letter.

No TA/DA will be paid by the High Court for appearing in the Speed Test.

Yours faithfully,

REGISTRAR GENERAL